



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Notification,
Srinagar, the 18th July, 2019.

SRO 460 . -In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat 1989, the Government, hereby appoints the following Advocates as Public Prosecutors/Additional Public Prosecutors for the Courts indicated against each:-

S.No.	Name of the Advocate S/Shri	Designation
1.	Abdul Aziz Teli	Public Prosecutor, Srinagar
2.	Syed Maqbool Ahmad	Additional Public Prosecutor, Srinagar
3.	Noor-ud-Din Wani	1 st Additional Public Prosecutor, Srinagar
4.	Mufti Javeed Ahmad	2 nd Additional Public Prosecutor Srinagar
5.	Mtr. Bilquees Jan (Zaragar)	3 rd Additional Public Prosecutor, Srinagar
6.	Mtr. Sabeena Naveed	4 th Additional Public Prosecutor, Srinagar
7.	Manzoor ul Haq Wani	Additional Public Prosecutor, TADA/POTA, Srinagar
8.	Tanveer Ahmad Bhat	Public Prosecutor, Ganderbal
9.	Abdul Rashid Thoker	Public Prosecutor, Pulwama
10.	Abdul Rashid Shergojri (retired CPO)	Additional Public Prosecutor, Pulwama
11.	Abid Mushtaq Malik	Public Prosecutor, Anantnag
12.	Irfan Ahmad Mir	Additional Public Prosecutor, Anantnag
13.	Abdul Majid Rather	Public Prosecutor, Baramulla
14.	Basharat Khaliq Bhat	Additional Public Prosecutor, Baramulla
15.	Shoiab Muzaffar	1 st Additional Public Prosecutor, Baramulla
16.	Faisal Jan Anim	Additional Public Prosecutor, Sopore
17.	Jahangir Ahmad Khan	Public Prosecutor, Shopian
18.	Ahrar Ahmad Dar	Additional Public Prosecutor, Handwara
19.	Arshad Hussain Baba	Public Prosecutor, Kulgam
20.	Manzoor Ali Khan	Public Prosecutor, Kargil
21.	Masood Ahmad Bhat	Public Prosecutor, Bandipora
22.	Ashok Mishra	Public Prosecutor, Jammu

23.	Gourav Goswami	Additional Public Prosecutor, Jammu
24.	Ajay Singh Manhas	1 st Additional Public Prosecutor, Jammu
25.	K. A. Qazi	2 nd Additional Public Prosecutor, Jammu
26.	Smt. Surekha Bhat	3 rd Additional Public Prosecutor, Jammu
27.	Navneet Gupta	Public Prosecutor, Udhampur
28.	Akhil Dubey	Additional Public Prosecutor, Udhampur
29.	Mukhtar Ahmed (Licence No. 400/2003)	Public Prosecutor, Poonch
30.	Rajesh Sharma	Public Prosecutor, Rajouri
31.	Ashfaq Ahmed Lone	Additional Public Prosecutor, Rajouri
32.	Ranjeet Singh Balwal	Public Prosecutor, Ramban
33.	Adil Shafi	Additional Public Prosecutor, Doda
34.	Rajesh Sharma	Public Prosecutor, Kishtwar
35.	Smt. Rashi Devi	Public Prosecutor, Reasi
36.	Smt. Nidhi Suman	Public Prosecutor, Kathua
37.	Vikas Sharma	Additional Public Prosecutor, Kathua
38.	Bhupinder Singh Charak	Public Prosecutor, Samba
39.	Smt. Manju Sharma	Public Prosecutor, Baderwah

It is directed that the Public Prosecutors/Additional Public Prosecutors shall look after the civil litigation of the State in their respective courts till alternative arrangements are made by the Government.

The above appointments shall be subject to the following conditions:-

- (i) The terms and conditions of appointment shall be governed by notification SRO 98 of 2016 dated 24-03-2016 read with Government Order No. 1907-LD(A) of 2015 dated 22-06-2015;
- (ii) Their performance shall be reviewed periodically and their continuation shall depend upon their performance in respective Courts; and

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 18-07-2019

No. LD (A) 2019/50.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.

2. Financial Commissioner to the Hon'ble Governor, J&K State for information of the Hon'ble Governor.
3. Director General of Police, J&K Srinagar
4. Principal Secretary to Government, Home Department
5. Secretary to Government, General Administration Department
6. Registrar General, J&K High Court, Srinagar.
7. All Deputy Commissioner, Kashmir/Jammu.
8. All Principal Districts and Sessions Judge, Kashmir/Jammu.
9. All Additional District and Sessions Judge
10. All Senior Superintendent of Police, Kashmir/Jammu.
11. Director Litigation, Kashmir/Jammu.
12. Director Prosecution, J&K Srinagar.
13. Private Secretary to the Hon'ble Advisor (KS) for information of the Hon'ble Advisor.
14. Private Secretary to the Chief Secretary for information of the Chief Secretary
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Chief Prosecuting Officer, Budgam, Kupwara and Leh shall continue to look after the criminal work of the Principal Sessions Courts, Budgam, Kupwara and Leh respectively till further orders.
17. All Public Prosecutors/Additional Public Prosecutors for compliance
18. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette
19. SRO Section, Law Department.(W.7.S.C).
20. Concerned file.

Ashish Gupta
18/07/2019

(Ashish Gupta)
Deputy Legal Remembrancer.

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18-07-2019